

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 107
CP No. (IB)- 22/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

Heritage Infraspac (India) Pvt. Ltd.

... Operational Creditor

Versus

Empyrean Club Jaipur Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Vinod Kumar S Shah, PCS
Vishwas V Shah, Adv.

For the Corporate Debtor : Prateek Kedawat, Adv.

ORDER

Heard Mr. Vinod Kumar S Shah, PCS along with Mr. Vishwas V Shah, Adv. for the Petitioner. Mr. Prateek Kedawat, Adv. appearing on behalf of the Respondent. Pleadings are complete in this matter. List the matter for final submissions on 15.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 15, 2024